

MEGHALAYA LEGISLATIVE ASSEMBLY

.....
BUDGET SESSION
LIST OF BUSINESS FOR –
THURSDAY, 25TH MARCH, 2010
.....

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri James K. Sangma, MLA to call the attention of the Chief Minister in-charge Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dt. 19.3.2010 under the caption “‘Missing DSP’ joins new Garo militant Outfit”.
- *3. Resolutions.
- *4. Motions.

Shillong
March 24th, 2010.

W.M. Rymbai
Secretary,
Meghalaya Legislative Assembly.